SHRI KISHEN CHAND: Sir, India is a big country which has 12 States. Is the Government not thinking of establishing at least science museums in the State capitals?

MR. DEPUTY CHAIRMAN: This is a question only about the Calcutta museum, not about other museums. So your question does not arise.

TRAINING COURSE IN MUSEOLOGY

*590. DR. NIHAR RANJAN RAY: Will the Minister of Education and Scientific Research be pleased to state:

- (a) whether it is a fact that Government propose to institute a two year training course in Museology in two parts, one part to be conducted at New Delhi and the other at Bombay:
- (b) whether it is a fact that the course will be open only to those curators and museum assistants that are in Central and State Government employment; and
- (c) whether the Calcutta University also proposes to institute a post-graduate diploma course in Museology and has approached the Central Government for financial assistance for the purpose; if so, whether any decision has been taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SCIENTIFIC RESEARCH (DR K. L. Shrimali): (a) Government propose to institute two in-service training courses, each for 6 to 9 months; one for the training of Keepers/Curators and Assistant Keepers/Assistant Curators at the Prince of Wales Museum, Bombay and the other for the training of museum personnel in "Preservation of Museum Exhibits", at the Archaeological Laboratory, Dehra Dun.

- (b) No Sir; both courses will be open to personnel of all museums of all-India importance.
- (c) Yes Sir; the University has been advised to approach the University

Grants Commission for suitable financial assistance.

Dr. W. S. BARLINGAY: Sir, is it in order to give the answer if the hon. Member himself does not put the question?

MR. DEPUTY CHAIRMAN: He has to put the question. You have to put the question, Dr. Ray. The House has to know the answer.

Shri V. K. DHAGE: But I would like to know how Dr. Ray came to know the answers. Is it within the rules?

MR. DEPUTY CHAIRMAN: No, only statements are supplied to the hon. Member putting the question.

SHRI V. K. DHAGE: Then how did he come to know the answers?

MR. DEPUTY CHAIRMAN: Well, I don't know, you may ask him.

Shri AMOLAKH CHAND: May I submit that a Member has the right not to put a question, even if he is present in the House. If the hon. Member says he does not want to put a question, that is the end of the matter.

MR. DEPUTY CHAIRMAN: He may not put supplementary questions; but he must put the question in the House.

An HON. MEMBER: It is a question of privilege.

Dr. R. P. DUBE: If a Member does not want to put his question, will you compel him to put it?

MR. DEPUTY CHAIRMAN: Then you will have no answer.

Shri H. P. SAKSENA: May I know from the hon. Minister whether the curators of the museums in the former Indian States will be eligible for appointment in these museums?

Dr. K. L. SHRIMALI: Yes Sir. The training course is open to all kinds of curators.

SHRI M. VALIULLA: What is the assistance asked for by the University of Calcutta? How much have they asked for?

Dr. K L. SHRIMALI: I do not know the amount that they have asked for. The matter has been referred to the University Grants Commission.

SHRI MAHESWAR NAIK: Nay I know, Sir, whether at the moment there is no provision in any of the universities for teaching museology?

Dr. K. L. SHRIMALI: As far as I am aware, no such provision exists.

जी० बी० रोड, दिल्नी के वेदयालयों से कछ स्त्रियों का बरामद किया जाना

*५६१ श्री नवाब सिंह चौहात : क्या गृह-कार्य मंत्री यह बताने की कृपा करेगे कि:

- (क) क्या यह सच है कि जुन, ११५७ के शरू में गार्स्टन बैस्टन रोड. दिल्लो के वैश्यालयों से कछ स्त्रियां बरामद की गईं श्रौर इस सिलसिले में कुछ लोगों के विरुद्ध कार्यवाही की गई :
- (ख) यदि हां, तो कितनी न्त्रिया बरामद की गईँ स्रौर कितने व्यक्तियों के विरुद्ध कार्यवाही की गई ; श्रौर
- (ग) वैश्याम्रों तथा दलालों की गन्दी हरकतों को रोकने के लिये सरकार क्या विशेष कार्यवाहियां कर रही है ?
- †[Recovery of some women from the BROTHELS ON THE G. B. ROAD, DELHI
- . *591. SHRI NAWAB SINGH CHAU-. HAN: Will the Minister of Home Affairs be pleased to state:
- (a) whether it is a fact that some women were recovered from the brothels on the Garston Bastion Road Delhi, in the beginning of June 1957.
 - †[] English translation.

and that action was taken against some persons in this connection;

- (b) if so, the number of women recovered and the number of persons who were proceeded against; and
- (c) what special steps are being taken by Government to prevent the misdeeds of the prostitutes and touts?]

गुड क्षार्य उपमंत्री (श्रीमारी वायनेट श्राल्या): (क) जी हां।

- (ख) ४ स्त्रिया बरामद की गर्छ। ६ वेश्यायें तथा २७ लडकिया लाने वाले गिरफ्तार किये गये जिनके खिला के अदालत मे मकदमा चल रहा है।
- (ग) दिल्ली में लागु किये गये बंगाल भ्रनैतिक भ्राचरण अधिनियम (बंगाल इम्मो-रल टैफिक एक्ट) की धारा ७ के अन्तर्गत वेश्याओं और दलालों के विरुद्ध कार्यवाही की जा रही है। इसके म्रलावा दलालों के चरित्र-विवरण रखने की व्यवस्था की जा रही है। स्त्रियों ग्रौर कन्याग्रों का ग्रनैतिक म्राचरण दमन म्रधिनियम १९५६ को लाग् करने की स्रोर कदम उठाये जा रहे है जिसके भ्रन्तर्गत वेश्याम्रों भ्रौर दलालों के विरुद्ध उचित कार्यवाही की जा सकेगी।

+|THE DEPUTY MINISTER (SHRIMATI VIOLET HOME AFFAIRS ALVA): (a) Yes.

- (b) 4 women were recovered. prostitutes and 27 pimps were arrested, cases against whom are pending in court.
- (c) Action under section 7 of the Bengal Immoral Traffic Act which is extended to Delhi is being taken against the prostitutes and the touts. Besides, history sheets of the touts are being opened Steps are being taken to enforce the Suppression of Immoral Traffic in Women and Girls Act, 1956, under which suitable action can be taken against prostitutes and touts.]

^{†[]}English translation, also read out in the House.